

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 310

IA-1201/2024

In

IB-358(ND)/2018

IN THE MATTER OF:

M/s. Alpfly Pvt. Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 10 of IBC, 2016

Order delivered on 30.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Imran Ali Advocate

For the Liquidator : Ms. Gunjan Mittal, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-1201/2024:-

List this application on **08.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**